STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF OCTOBER 2021

	Form 1											
	List of cases e-filed during the month											
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing			
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]			
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-			
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	_	-	-	-	-			

	Form -2 List of cases in which e-payment of Court fees was made during the month										
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]				
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-				

	Form -3 List of cases in which Electronic Service of process has taken place during the month										
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]				
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-				

	Form -4 List of total no. of cases randomly allocated during the month										
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)					
[1]	[2]	[3]	[4]	[5]	[6]	[7]					
1	High Court of Uttarakhand, Nainital	-	-	-	-	-					
2	2 Addl. District Judge, Commercial Court Dehradun		-	-	-	_					

	Form -5 List of cases in which cases Management Hearing was held during the month										
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]				
1	High Court of Uttarakhand, Nainital	-	-	-	-	_	-				
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-				

	Form 6												
	Contested commercial cases disposed during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital												
		1	Arb 81/2021	Jagmohan Singh Chauhan Vs Mahaprabhandhak / Prabhari Khanan	Karan Lamba Vs SC Virmani	26.08.2021	yes	4.10.2021	39	Contested	6.10.2021		
		2	Arb 261/2019	GSDMA Vs M/s Aska Enterprises Ltd.	Pinakin M rawal Vs Vineet Bakhshi	3.10.2019	yes	12.10.2021	737	Contested	16.10.2021		
2	Addl. District Judge, Commercial Court Dehradun	3	Arb 153/2019 Old no Arb 21/2018	M/s VS Enterprises Vs Union of India	Nitin Kumar Singhal Vs Rajeev Aacharya	5.4.2018	No	20.10.2021	659	Contested	22.10.2021		
		4	Arb 50/2019 old no. Arb 90/2016	State Urban Development Agency Suda Vs M/s Manav Utthan Mahasamiti	Kanwal Jeet Singh Vs JS Ojha	25.5.2016	No	21.10.2021	1974	Contested	23.10.2021		

5	Arb 114/2019 old no Arb 113/2018	M/s Logic Plus Pvt Ltd Vs THDC India Ltd	Navraj Vs Rajeshwar Singh	19.12.2018	No	26.10.2021	1041	Contested	21.10.2021	
6	Arb 48/2021	M/s Shivam Mines and Mnerals Vs GMVN Ltd	Manokam Nautiyal Vs SC Virmani	12.05.2021		29.10.2021	169	Contested	1.10.2021	
7	Arb 304/2019 old no 35/2010	Mohd Hanif Vs Oil and Natural Gas Comm.	Gaurav Sharma Vs Tarun Matta	7.5.2010	No	29.10.2021	4190	Contested	1.10.2021	
8	Arb 305/2019 old no 34/2010	Mohd Hanif Vs Oil and Natural Gas Commission	Gaurav Sharma Vs Tarun Matta	7.5.2010	No	29.10.2021	4190	Contested	1.10.2021	
9	Exe 242/2019	Magma Findrop Ltd Vs S and N Life Style Hospoality Pvt Ltd	Neha Rawat	24.8.2020	No	5.10.2021	372	Contested	7.10.2021	
10	Exe 245/2019	Magma Findrop Ltd Vs S and N Life Style	Neha Rawat	24.8.2020	No	5.10.2021	372	Contested	7.10.2021	
11		Madhava Hytech Engineers Vs The Superintending Engineer	Rajeev Acharaya	3.10.2019	No	16.10.2021	1108	Contested	18.10.2021	

	Form 7										
	Summary of Commercial Cases during the month										
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month					
[1]	[2]	[3]	[4]	[5]	[6]	[7]					
1	High Court of Uttarakhand, Nainital		59	6	0	65					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1662	30	40	1652					

	Mediation Data during the month										
	List of cases received for Pre-Institution Mediation and Settlement during the month										
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month					
[1]	[2]	[3]	[4]	[5]	[6]	[7]					
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-					
2	DLSA, Dehradun	11	6	1	0	16					
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil					

Form 6(i): Mediation Data during the month

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF OCTOBER - 2021

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	30	-	-	-	-
No. of appeals filed	-	-	-	-	6
No. of cases pending	1652	-	-	-	65
No. of cases disposed of	40	-	-	-	0